

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 1 SEP 1994

APPLICATION NUMBER:

348 of 1994.

APPLICANTS:

Sri.Mahender and seven Others v/s. Secretary,M/o.Railways,NDelhi & Ors.

To.

1. Sri .M.S.Anandaramu,Advocate,No.27,Chandrashekhar Complex,
First Floor,First Main,Gandhinagar,Bangalore-560009.
2. Sri.AN.Venugopala Gowda Advocate for Sri.N.S.Prasad,
Advocate,No.29,Fifth Main,Gandhinagar,Bangalore-9.

*Received copy S/No. 1
Chandrashekhar Complex
Taluk*

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal,Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 17-08-1994.

*Issued on
08/09/94*

of

*for DEPUTY REGISTRAR
JUDICIAL BRANCHES.*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A.No.348/94

WEDNESDAY THIS THE SEVENTEENTH DAY OF AUGUST 1994

Shri Justice P.K. Shyamasundar ... Vice-Chairman

Shri T.V. Ramanan ... Member (A)

1. Mahender,
S/o Kothanda Pani,
Aged about 60 years,
Working as Driver Passenger,
MR 665 Southern Railway, Harihar, and residing
at No.13/448, Tenabanda Road,
Near Dharmaraja Koil,
Chittoor
2. S. Raghavan,
S/o Sangunninair,
aged about 60 years,
Working as Shunter MR 719,
Southern Rly, Bangalore City,
and r/a Nair House,
Modi Road Cross, D.J. Halli,
Bangalore-45.
3. G. Raju S/o Chikachar,
Aged about 64 years,
Working as Shunter MR 847,
Southern Rly, Shimoga town,
and r/a No.50, Dewan's Road,
Chamaraja Mohalla, Mysore.
4. M.K. Niranjan Raj Urs,
S/o M.N. Kemparaj Urs,
Aged 69 years,
Working as Driver Passenger,
MR 430, Southern Rly,
Mysore and r/a No.2176,
3rd Cross, Basaveswara Road,
K.R.Mohalla, Mysore.
5. Ahmed Jan s/o Adam Sab,
aged about 75 years,
Working as Shunter,
Southern Rly, Yeshwanthapur,
r/a No.69 [New No.36],
4th Cross, Nagappa Block,
Srirampuram, Bangalore.
6. Smt. Saleemajan
aged about 52 years,
W/o late Mohamed Younes,
Driver Passaner, S.R.,
Bangalore City and r/a No.177/E,
Subramanyanagar, Kirloskar Main Rd.,
Bangalore.



7. Smt. N. Subbalakshmi,
Aged about 63 years,
w/o late P.S. Chockalingam,
Driver-A, Southern Rly,
Bangalore City and
r/a No.91//9, C/o Mathiazagan,
Rly Qrts.[Near Running Room]
Bangalore-23.

8. Smt. R. Krishnaveni,
aged about 63 years,
w/o late V. Rajagopal,
Driver Passenger,
S.R., Bangalore Cantt.
and r/a No.30/A, Ponnambalam Street,
Sholapuram,
Ambathur, Madras.

... Applicants

[By Advocate Shri M.S. Anandaramu]

v.

1. The Union of India
rep. by its Secretary,
Ministry of Railways,
Rail Bhavan, New Delhi.

2. The Chairman,
Railway Board,
Rail Bhavan,
New Delhi.

3. The General Manager,
Southern Railways,
Park Town,
Madras.

4. The Divisional Personnel
Officer, Southern Railways,
Mysore Division,
Mysore.

5. The Divisional Personnel
Officer, Southern Railways,
Bangalore Division,
Bangalore.

... Respondents

[By Shri A.N. Venugopal for
Shri N.S. Prasad, Counsel for Railways]

O R D E R

Shri Justice P.K. Shyamsundar, Vice-Chairman:

1. We have heard the learned counsel for the applicants and also the learned counsel Shri A.N. Venugopal,

for the respondents.

2. Right now nothing can be done to improve the status of all these applicants who are eight in number although they should have ordinarily had the benefit of the decision of the Full Bench in O.A. No.395 to 403/91 disposed of on 16.12.1993. It now transpires that the Supreme Court has stepped in and stayed the judgment of the Full Bench and as such the relief given to the retired officials has come to naught. In such circumstances we make it clear that the rights of the applicants will stand regulated in the light

of the pronouncement of the Supreme Court in the SLP.

3. With these observations, this application stands disposed of finally.



MEMBER [A]

VICE-CHAIRMAN

bsv

TRUE COPY

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

11/9/94